

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

No. C.P. (IB)-72(MB)/2018

CORAM : Present : SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **27.02.2018**.

NAME OF THE PARTIES : Prestar Infrastructure Projects Ltd.  
Vs.  
Hindustan Construction Co. Ltd.

SECTION OF THE COMPANIES ACT: I & B Code, 2016

**ORDER**

1. The Counsel of both the parties present. Counsel appearing for the Respondent seeks time to try for an amicable settlement.
2. Matter is adjourned to 14.03.2018 for further consideration.

Sd/-

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

Date :27.02.2018  
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